

setting up new industries during the year 1968; and

(b) the number of applicants who were given licences and the names of the industries for which those licences were given ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) Fifteen, Sir.

(b) Two. One for the manufacture of Mobile and Truck mounted Cranes and the other for Petroleum Products.

Industrial Units in West Bengal

4370. SHRI JUGAL MONDAL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether there are some Industrial units in the Industrial Estates in West Bengal;

(b) if so, their number;

(c) the total number of Industrial Estates in West Bengal at present;

(d) whether any new Industrial Estate has been set up in West Bengal during the last three years; and

(e) the number of Industrial Estates proposed to be set up in West Bengal in the Fourth Five Year Plan ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) to (e). The information is being collected and will be laid on the Table of the House.

M/s. Hind Galvanising & Engineering Co. (P) Ltd.

4371. SHRI SITARAM KESRI : Will the Minister of INDUSTRIAL DEVELOP-

MENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 22 on the 18th February, 1966 and state :

(a) whether Government have since ascertained the position and placed the requisite information on the Table of the House;

(b) whether the Director-General, Technical Development and Joint Plant Committee supported the action of M/s. Hind Galvanising & Engineering Co. (P) Ltd. who obtained exparte injunction restraining Joint Plant Committee not to adjust the quantity of 18 gauge drum sheets which they had received in excess of their assessed capacity in 1966-67;

(c) if so, the reasons thereof; and

(d) if not, the reasons why an application for vacation of injunction was not filed by both of them in Calcutta High Court immediately after M/s. Hind Galvanising & Engineering Co. (P) Ltd. got the injunction in August, 1968 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) to (d). As complete information is not yet available, the correct legal position together with full particulars, which are being ascertained, will be laid on the Table of the House in due course.

Raid on Bolaram Bazar Station (Hyderabad)

4372. SHRI K.P. SINGH DEO :
DR. SUSHEELA NAYAR :
SHRI A. SREEDHARAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that students raided the Bolaram Bazar Station on the outskirts of Hyderabad on the 27th February, 1969 damaging Government property and looting the cash from the Railway station;